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Title : Papers laid on the Table of the House by Ministers/ Members.

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI KIREN RIJIJU): Sir, I beg to lay on the table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Rajiv Gandhi National Institute of Youth Development, Sriperumbudur, for the year 2017-2018, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rajiv Gandhi National Institute of Youth Development, Sriperumbudur, for the year 2017-2018.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 1875/17/20]

THE MINISTER OF STATE OF THE MINISTRY OF POWER, MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY AND MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND

ENTREPRENEURSHIP (SHRI R.K. SINGH): Sir, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Damodar Valley Corporation, Kolkata, for the year 2018-2019, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Damodar Valley Corporation, Kolkata, for the year 2018-2019.

[Placed in Library, See No. LT 1876/17/20]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

(i) Review by the Government of the working of the Power System Operation Corporation Limited, New Delhi, for the year 2018-2019.

(ii) Annual Report of the Power System Operation Corporation Limited, New Delhi, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1877/17/20]

(3) A copy of the Memorandum of Understanding (Hindi and English versions) between the Power System Operation Corporation Limited and the Ministry of Power for the year 2019-2020.

[Placed in Library, See No. LT 1878/17/20]

(4) A copy each of the following papers (Hindi and English versions):-

(i) Detailed Demands for Grants of the Ministry of Power for the year 2020- 2021.

[Placed in Library, See No. LT 1879/17/20]

(ii) Output Outcome Monitoring Framework of the Ministry of Power for the year 2020-2021.

[Placed in Library, See No. LT 1880/17/20]

(iii) Detailed Demands for Grants of the Ministry of New and Renewable Energy for the year 2020-2021.

[Placed in Library, See No. LT 1881/17/20]

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS, MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI HARDEEP SINGH PURI): Sir, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

(a) (i) Review by the Government of the working of the Chennai Metro Rail Limited, Chennai, for the year 2018-2019.

(ii) Annual Report of the Chennai Metro Rail Limited, Chennai, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1882/17/20]

(b) (i) Review by the Government of the working of the NBCC (India) Limited, New Delhi, for the year 2018-2019.

(ii) Annual Report of the NBCC (India) Limited, New Delhi, for the year 2018- 2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1883/17/20]

(c) (i) Review by the Government of the working of the Air India Limited, New Delhi, for the year 2018-2019.

(ii) Annual Report of the Air India Limited, New Delhi, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (c) of (1) above.

[Placed in Library, See No. LT 1884/17/20]

(3) A copy of the Central Government General Pool Residential Accommodation (Amendment) Rules, 2019 (Hindi and English versions) published in Notification No. G.S.R.883(E) in Gazette of India dated 29th November, 2019 under article 309 of the Constitution of India.

[Placed in Library, See No. LT 1885/17/20]

(4) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Civil Aviation for the year 2020-2021.

[Placed in Library, See No. LT 1886/17/20]

संसदीय कार्य मंत्रालय में राज्य मंत्री तथा भारी उद्योग और लोक उद्यम मंत्रालय में राज्य मंत्री (श्री अर्जुन राम मेघवाल): श्री मनसुख एल. मांडविया की ओर से, मैं महापत्तन न्यास अधिनियम, 1963 की धारा 124 की उपधारा (4)

के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ:-

सा.का.नि. 06(अ) जो 2 जनवरी, 2020 के भारत के राजपत्र में प्रकाशित हुए थे तथा जिनके द्वारा कांडला पत्तन न्यास कर्मचारी (भर्ती, ज्येष्ठता और पदोन्नति) संशोधन विनियम, 2020 का अनुमोदन किया गया है ।

सा.का.नि. 27 (अ) जो 13 जनवरी, 2020 के भारत के राजपत्र में प्रकाशित हुए थे तथा जिनके द्वारा चेन्नई पत्तन न्यास (सामान्य भविष्य निधि) संशोधन विनियम, 2020 का अनुमोदन किया गया है ।

[Placed in Library, See No. LT 1887/17/20]

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI KIREN RIJJU): Sir, on behalf of my colleague Shri Dhotre Sanjay Shamrao, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

(1) Detailed Demands for Grants of the Department of Posts for the year 2020-2021.

[Placed in Library, See No. LT 1888/17/20]

(2) Output Outcome Framework of the Department of Posts for the year 2020-2021.

[Placed in Library, See No. LT 1889/17/20]

जल शक्ति मंत्रालय में राज्य मंत्री तथा सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री रतन लाल कटारिया): अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(एक) ब्रह्मपुत्र बोर्ड, गुवाहाटी के वर्ष 2018-2019 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

(दो) ब्रह्मपुत्र बोर्ड, गुवाहाटी के वर्ष 2018-2019 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 1890/17/20]

निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

(एक) वर्ष 2020-2021 के लिए जल संसाधन, नदी विकास और गंगा संरक्षण विभाग, जल शक्ति मंत्रालय की अनुदानों की विस्तृत मांगें ।

[Placed in Library, See No. LT 1891/17/20]

(दो) वर्ष 2020-2021 के लिए जल संसाधन, नदी विकास और गंगा संरक्षण विभाग, जल शक्ति मंत्रालय की निर्गत परिणामी अनुश्रवण रूपरेखा ।

[Placed in Library, See No. LT 1892/17/20]

कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

(एक) वैपकोस लिमिटेड, नई दिल्ली के वर्ष 2018-2019 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण ।

(दो) वैपकोस लिमिटेड, नई दिल्ली का वर्ष 2018-2019 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां ।

5. उपर्युक्त (4) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने

वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 1893/17/20]

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES AND MINISTER OF STATE IN THE MINISTRY OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES (SHRI PRATAP CHANDRA SARANGI): Sir, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Khadi and Village Industries Commission, Mumbai, for the year 2018-2019.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Khadi and Village Industries Commission, Mumbai, for the year 2018-2019, together with Audit Report thereon.

(iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Khadi and Village Industries Commission, Mumbai, for the year 2018-2019.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 1894/17/20]